

(ख) ध्यानपूर्वक विचार करने के बाद इन अभ्यावेदनो को स्वीकार करना संभव नहीं पाया गया ।

†[THE MINISTER OF INFORMATION AND BROADCASTING AND COMMUNICATIONS (SHRI SATYA NARAYAN SINHA) : (a) Certain representations were received for the constitution of Wireless Licence Inspectors as a separate and independent cadre.

(b) After careful examination it was not found possible to accept the representation.]

REPORT OF THE AGRICULTURAL PRICES COMMISSION REGARDING IMPORT OF FOOD GRAINS

*695. SHRI M. K. MOHTA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the Agricultural Prices Commission had suggested 2 million tonnes cut in the proposed import of 5.2 million tonnes of food grains during 1969-70;

(b) whether it is also a fact that about 7 million tonnes of food grains have accumulated in the central Pool;

(c) whether it is also a fact that the Government propose to import additional 3 million tonnes of food grains under P. L.-480; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE) :

(a) Yes, Sir.

(b) No, Sir. According to provisional figures, the Central Government held only about 2.7 million tonnes of foodgrains on the 1st of December, 1969.

(c) and (d) A P.L.-480 agreement for the import of 3 million tonnes of wheat was signed with the U. S. Government on the 13th October, 1969. This import of foodgrains under PL-480 is still necessary not only for current consumption but also for building a sizable buffer stock which could be drawn upon in emergencies in years of bad production.

[] †English translation.

*696. [Transferred to the 23rd December, 1969]

PURCHASE OF PAINTINGS BY SHRI SATISH GUJRAL

*697. SHRI SANDA NARAYANAPPA:

SHRI B. T. KEMPARAJ :

SHRI SURESH J. DESAI :

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the Government of India with the advice of the Ministry of Information and Broadcasting have purchased or permitted the organisations under them to purchase the paintings by Shri Satish Gujral; and

(b) if so, how many paintings were purchased before and after Shri I. K. Gujral assumed charge of the portfolio of Information and Broadcasting Ministry and what was the price paid on each case ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) and (b) None of the organisations under the Ministry of Information and Broadcasting has purchased any painting by Shri Satish Gujral. The Ministry of Information and Broadcasting have not tendered any advice to other Ministries/Departments in regard to the purchase of his paintings.

*698. [Transferred to the 23rd December, 1969]

A. I. R. STATION, PATNA

*699. SHRI GANESHI LAL CHAUDHARY : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether it is a fact that young persons gate-crashed into the Patna station of A. I. R. on the 1st December, 1969 and raised slogans against the present policy of the A. I. R. for popularising the one party headed by the Prime Minister; and

(b) if so, what is the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) A deputation of about 50 young men waited on the Station Director, AIR, Patna on 1st December, 1969 and gave a memorandum criticising the policy of AIR regarding its news broadcasts and demanding that AIR should observe objectivity in its news reporting.

(b) AIR makes constant endeavour to be objective in its news broadcasts.

PRODUCTION OF FILMS BY INDIAN FILM INDUSTRY

*700. SHRIMATI SARLA BHADURIA : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) the total number of films produced by the Indian Film Industry during the last five years till to-date;

(b) whether any of the films has been exempted from entertainment tax in India,

(c) if the replies of parts (a) and (b) above are in the affirmative, the names and addresses of the producers who produced the above films together with the names of films;

(d) whether any foreign exchange has been given to the Film Producers during the above period;

(e) if so, the names and addresses of the producers and the amount of foreign exchange given to each and the purpose for which foreign exchange has been given; and

(f) whether they have fully utilised the foreign exchange and if not, the action taken against each Film Producers ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : Information is being collected and will be laid on the Table of the House in due course.

CENTRAL GOVERNMENT ASSISTANCE TO ORISSA FOR THE SETTING UP OF SUPER MARKETS

*701. SHRI N. PATRA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the amount of money provided by the Central Government for the construction and setting up of Super Markets in Orissa and when it was provided; and

(b) the amount so far utilised by the Government of Orissa ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASHEB SHINDE) : (a) The Central Government provided financial assistance to the Government of Orissa amounting to Rs. 3.05 lakhs in 1967-68, for a department store at Bhubaneswar, for which a subsidy of Rs. 3,000 was also given in 1968-69. In 1968-69, financial assistance amounting to Rs. 3.02 lakhs was given for a department store at Cuttack.

(b) The State Government have utilised the funds for the Department Store at Bhubaneswar; intimation of utilisation of the funds sanctioned during 1968-69 has not yet been received from the State Government.

ADVERTISING AGENCIES

*702 SHRI RAM NIWAS MIRDHA : Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state

(a) how many advertising agencies are recognised by Government and how many of them are wholly foreign-owned and how many with foreign collaboration;

(b) how much foreign exchange is repatriated by foreign agencies every year,

(c) what is the policy of the Government of India regarding operation of foreign agencies in India; and

(d) whether Government contemplate to permit the Indian partners to buy the shares of foreign partners and if not, the reasons therefor ?